

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
IB-1587/ND/2019
IA/1877/ND/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

...Applicant

Vs

M/s. M.K.S Oil Pvt. Ltd.

...Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 03.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Manish Sharma, Mr. Atul Mittal IRP in person, Ms. Anjali for IRP

For the Respondent

: Mr. Jeevesh Mehta & Nitin Narang advocates for CoC

ORDER

The present IA has been filed on behalf of CoC for appointment of Mr. Abhimanyu Mittal as RP in place of Mr. Atul Mittal, IRP.

We have heard Mr. Jeevesh Mehta and Mr. Nitin Narang, Advocates for CoC and Ms. Anjali Sharma, Ld. Counsel for IRP.

Ld. Counsel for the CoC submitted that vide resolution dated 27.02.2020, the CoC resolved to replace the IRP Mr. Atul Mittal with Mr. Abhimanyu Mittal as RP. So the appointment of Mr. Abhimanyu Mittal as RP be approved under Section 22 (3) (b). Mr. Atul Mittal, IRP also present in person as well as through his counsel and submitted that the CoC has not considered his fee and expenses although he has already submitted his claim.



On the other hand, Ld. Counsel for the CoC submitted that the payment of fee of IRP is no issue and the CoC will consider the same.

Considering the submissions made on behalf of the parties, since the CoC has resolved to replace the IRP Mr. Atul Mittal with Mr. Abhimanyu Mittal as RP, So we hereby approve the appointment of Mr. Abhimanyu Mittal as RP. With this the present IA stands **disposed off**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-1587/ND/2019
IA/2405/ND/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

....Applicant

Vs

M/s. M.K.S Oil Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 03.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Manish Sharma, Mr. Atul Kumar, IRP, Ms. Anjali for IRP

For the Respondent

: Mr. Jeevesh Mehta & Nitin Narang advocates for CoC, Pankaj Aggarwal, Mr. Sanyam Jain, Adv. Ashok Kumar

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench as well as through E-mail. Affidavit of service to be filed by the next date of hearing. List the case after service of notice.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)